

M.A.No.691/93 in O.A.No.921/92

Date of Orderh 8.9.93

BETWEEN:

- Union of India Rep. by its Secretary, Ministry of Defence, New Delhi.
- 2. The Scientific Adviser to the Minister of Defence & Director General of Research & Development Organisation, New Delhi.
- 3. The Director, Defence Electronics
 Research Laboratory, ChandrayanaguttaLines, Hyderabad. Petitioners/
 Respondents

AND

B.Daniel

.. Respondent/ Petitioner

Counsel for the Petitioners

.. Mr.N.R.Devraj

Counsel for the Respondent

.. Mr.K.Sudkakar Reddy

CORAM:

HON 'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

HON BLE SHRIT . CHANDRASEKHARA REDDY : MEMBER (JUDL.)

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Copy to:-

- 1. Secretary, Ministry of Defence, Union of India, New Delhi
- 2. The Scientific Adviser to the Minister of Defence & Director General of Research & Development Organisation, New Delhi:
 - The Director, Defence Electronics Research Laboratory, Chandrayanagutta lines, Hyderabad.
 - 4. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
 - 5. One copy to Sri. K.Sudhakar Reddy, advocate, CAT, Hyd.
 - 6. One copy to Library, CAT, Hyd.

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Order of the Division Bench delivered by Hon'ble Bhri A.B.Gorthi, Member (Admn.).

In this MA an earnest plea has been made
by the respondents once again for extention of time
for implementation of the judgement in OA.921/92.
The judgement was to be complied within a period
of 4 months from the date of communication of the
judgement delivered on 22.10.92. On the request
of the respondents extention of time was granted
firstly upto 12.6.1993, and thereafter upto 13.8.93.4
Notwithstanding such grant of extention of time on
two occasions the respondents have made yet another
request for extention of time upto 13.11.93. We have
not inclined to accept this request as we are not
convinced that serious efforts have been made to
promptly comply with our judgement.

2. M.A.691/93 is rejected and it is expected that the respondents to comply with our judgement in O.A.921/92 promptly and without delay.

(T.CHANDRASEKHARA REDDY)
Member (Judl.)

(A.B.GORTHI)
Member (Admn.)

Dated: 8th September, 1993

(Dictated in Open Court)

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